

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3128

ANSWERED ON:09.12.2009

KENDRIYA VIDYALAYA

Maadam Shri Vikrambhai Arjanbhai;Yadav Shri Om Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of Kendriya Vidyalayas functioning without buildings and basic amenities in the country, as on date, State-wise, particularly in Gujarat;

(b) the number of Kendriya Vidyalayas functioning in their own buildings with all basic amenities in the country as on date, State-wise; and

(c) the time by which the Government proposes to construct buildings for schools which do not have their own buildings and the action plan formulated in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): There are 978 functional Kendriya Vidyalayas (KVs) in the country. Out of these, 129 are in the project sector or in institutions of higher learning and are provided with buildings by the project authorities or institutions of higher learning. Out of 849 Vidyalayas in the Civil and defence sectors, 645 Vidyalayas have their own buildings and buildings are under construction for 84 more KVs. State wise details of the status of buildings for KVs are annexed.

There are 32 KVs in the Civil/defence sector located in the State of Gujarat. 29 of them have permanent buildings, 2 buildings are under construction and land has been identified for the remaining one KV.

774 Kendriya Vidyalayas including 129 Kendriya Vidyalayas located in the project sector & Institute of Higher Learning are either functioning in their own buildings or are provided accommodation by the sponsoring authorities. Basic amenities are available in all KVs except one KV at Manmad in the State of Maharashtra where generator has been sanctioned for electricity supply & temporary arrangement has been made for water supply, and another KV at Latehar in the State of Jharkhand which does not have electricity supply.

(c) Providing of permanent building presupposes transfer of suitable land by the concerned sponsoring agency, approval of plan & estimates & availability of funds in the budget.